

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.06.2021 (TUESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 251 of 2020	Pawan Kumar Vs. Utsav Securities Pvt. Ltd & Anr.	Aman Bhalla	Rajiv Virmani Reena Jain Raktim Gogoi-R1 Karan Valecha-R2
2.	Comp. App. (AT) (Ins) No. 770 of 2020	Manoj Jayaswal Vs. Punjab National Bank & Anr.	Sandeep Bajaj	Avik Mukherjee-R2 Aakashdeep Singh Ruda
3.	Comp. App. (AT) (Ins) No. 1056 of 2020	Z-Com India Pvt. Ltd. Vs. Frontline (NCR) Business Solutions Pvt. Ltd.	Partho Bhattacharya	Rajeev Narayan
4.	Comp. App. (AT) (Ins) No. 1124-1125 of 2020	Vineet Khosla Vs. Edelweiss Asset Reconstruction Company Ltd. & Ors.	Deepak khosla	R.P. Agarwal-R1 Abhishek Anand-R2, R4 & R5

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 201 of 2021	Mathuraprasad C Pandey & Ors. Vs. Parthiv Parikh RP for M.V.Omni Projects (India) Ltd. & Anr. With	Aastha Mehta	
6.	Comp. App. (AT) (Ins) No. 266 of 2021	Nandish Patel Vs. Parthiv Parikh, Resolution Professional & Ors.	Nandish Patel	Avdhesh Kumar Varshney-R1 Aastha Mehta-R2
7.	Comp. App. (AT) (Ins) No. 363 of 2021	Hirabhai Bavbhai Ahir Vs. Royss Traders & Anr.	Malak Bhatt	

After the above

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

8.	Comp. App. (AT) (Ins) No. 832 of 2020 & I.A No. 959 of 2021 Part Heard	Satya Narayan Jhunjunwala Vs. Supriyo Kumar Chaudhuri and Ors. With	Neeha Nagpal	Indranil Ghose-R1 Madhav Kanoria-R2
9.	Comp. App. (AT) (Ins) No. 846 of 2020 & I.A No. 960 of 2021 Part Heard	Ramesh Chander Garg & Ors. Vs. Supriyo Kumar Chaudhuri & Ors.	Gautam Singh	Indranil Ghose-R1 Madhav Kanoria-R2

For Hearing

10.	Comp. App. (AT) (Ins) No. 1407 of 2019 Part Heard	Srei Infrastructure Finance Ltd. Vs. Ashish Chhawchharia & Anr. With	Raghavendra M. Bajaj	Deep Roy -R1 Siddharth KantCOC
11.	Comp. App (AT) (Ins) No. 1528 of 2019 Part Heard	IDBI Bank Ltd. Vs. Resolution Professional of Odisha Slurry Pipeline Infrastructure Ltd. & Anr. With	Misha	Rony John-R1
12.	Comp. App. (AT) (Ins) No. 591 of 2020 Part Heard	SREI Infrastructure Finance Ltd. Vs. Ashish Chhawchharia With	Prateek Kumar	Ritu Bhalla
13.	Comp. App. (AT) (Ins) No. 593 of 2020 Part Heard	SREI Multiple Asset Investment Trust Vs. IDBI Bank Ltd. & Ors. With	Arijit Mazumda	Sudhir Sharma
14.	Comp. App. (AT) (Ins) No. 02 of 2021 Part Heard	Government of India, through Office of the Assistant Commissioner, GST & Central Tax, Cuttack-II Division Vs. Ashish Chhawchharia Resolution Professional in the Matter of Odisha Slurry Pipeline Infrastructure Ltd. & Ors.	Prasenjeet Mohapatra	Jasveen Kaur-R2 Ruby Ahuja-R3

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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar